

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/211/2016

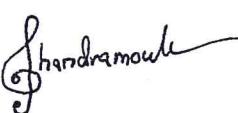
NAME OF THE PETITIONER(S) : Raffath

NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4

UNDER SECTION : 397/398

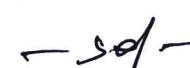
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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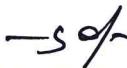
REPRESENTATION BY WHOM

1.	SAM JAYARAJ HOUSTON For M/S. SARVABHUMAN ASSOCIATES	COUNSEL FOR PETITIONER	
2.	Chandramouli Prabhakar	COUNSEL FOR RESPONDENTS 1 & 3-5	

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to make final submissions. At request, time is enlarged. Put up on 06.12.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)